

रायल्टी तकनीकी जानकारी की फीस और तकनीकी तथा व्यावसायिक सेवाओं के सम्बन्ध में विदेशों को भेजी गयी रकमों का देशवार व्यौरा दिया गया है। [पुस्तकालय में रख दिया गया। देखिये संख्या LT-1261/691] ये रकमों मोटे तौर पर निम्नलिखित उद्योगों के लिए भेजी गयीं थीं :-

- (क) खनन और पेट्रोलियम।
- (ख) निर्माण-उद्योग, जिसमें निम्न-लिखित शामिल हैं :—
1. परिवहन उपकरण
 2. मशीनें और मशीनी औजार
 3. रासायनिक पदार्थ और सम्बद्ध वस्तुएं
 4. बिजली का सामान और मशीनें
 5. धातु और धातु से बने पदार्थ
 6. वस्त्र

(ग) सेवाएं

भेजी गयी इन रकमों का उद्योगवार व्यौरा उपलब्ध नहीं है।

(ग) विदेशों से तकनीकी जानकारी प्राप्त करने के लिए चौथी पंचवर्षीय आयोजना की अवधि में कोई खास रकम निर्धारित नहीं की गयी है।

(घ) और (ङ). कुछ खास-खास मामलों में विदेशों से तकनीकी जानकारी प्राप्त करने की नीति पर सरकार बराबर अमल कर रही है उस हालत में विदेशी सहयोग की अनुमति देना आवश्यक नहीं समझा जाता, जहां वाणिज्यिक रूप में उपयोग में लायी जा सकने वाली देश में प्राप्त तकनीकी जानकारी या तो पहले से देश में उपलब्ध हो या जिसके निकट भविष्य में विकास किये जाने की सम्भावना हो। विदेशी तकनीकी जानकारी और उद्योग-विद्या पर लगातार निर्भरता को कम करने के विचार से, देश के अन्दर गवेषणा और विकास-कार्य करने पर अधिक बल दिया जा रहा है।

विशेष परिस्थितियों को या ऐसी परिस्थितियों को छोड़कर, जहां नयी प्रक्रियाओं या जानकारी की आवश्यकता पड़ती हो, सामान्यतः विदेशी तकनीकी सहयोग करारों की अवधि बढ़ाने की स्वीकृति नहीं दी जाती। तकनीकी सहयोग करार की अवधि के मामले में, अब सामान्यतः उत्पादन शुरू होने की तारीख से 5 वर्ष तक की अवधि स्वीकार की जाती है जबकि पहले 10 वर्ष की अवधि स्वीकार की जाती थी। विदेशी सहयोग के मामलों पर विचार करने के सम्बन्ध में निर्यात संवर्द्धन एक और निदेशक सिद्धान्त बन गया है।

सरकार विदेशों से तकनीकी जानकारी प्राप्त करने से सम्बन्धित मौजूदा नीति और नियमों में फेरबदल करने के किसी दूसरे प्रस्ताव पर इस समय विचार नहीं कर रही।

Air Conditioners for the Use of M.Ps.

30. SHRI E.K. NAYANAR:
SHRI VISWANATHA MENON:
SHRI JYOTIRMOY BASU:
SHRI NAMBIAR:
SHRI P. GOPALAN:
SHRI P. P. ESTHOSE:
SHRI UMANATH:
SHRI K. ANIRUDHAN:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) the total number of Air-Conditioners with the C.P.W.D. for the use of Members of Parliament;

(b) the number of air-conditioners which are not working properly;

(c) whether Government have received some complaints about the bad condition of these air-conditioners;

(d) the total cost incurred by Government for maintaining these air conditioners; and

(e) the steps taken by Government in this matter ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY): (a) No air-conditioners have been purchased for the use of M.Ps. However, 7 air-conditioners have been issued to the M.Ps. during this season from the Ministers' Pool.

(b) None at present.

(c) Yes, Sir, only once.

(d) No separate accounts are kept for the maintenance of air conditioners issued to M.Ps. The approximate monthly cost of maintenance of seven air-conditioners supplied to M.Ps. is Rs. 260/-.

(e) The Break-down was not due to any defect in the air-conditioner but due to Voltage fluctuations. The C.P.W.D. is taking steps to ensure that timely remedial measures are taken to prevent such failures in future.

Visit by Ministers Abroad

31. SHRI E. K. NAYANAR:
SHRI GANESH GHOSH:
SHRI VISWANATHA MENON:
SHRI K. ANIRUDHAN:
SHRI P. C. ADICHAN:

Will the Minister of FINANCE be pleased to state :

(a) the number of Ministers, Ministers of State, Deputy Ministers and delegations which visited the foreign countries during the period from the 1st December, 1968 to 31st March, 1969;

(b) the purpose of their visit to foreign countries; and

(c) the total amount of foreign exchange spent on them during their foreign tours ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Ministers.....3

Minister of State.....1
Deputy Minister.....1
Delegations.....108

(b) The information is given in the statement laid on the Table of the House. [Placed in Library. See. No. LT—1262/69]

(c) Rs. 5,64,920

Payment by I.O.C. to Suppliers of Barrels

32. SHRI E. K. NAYANAR :
SHRI B. K. MODAK :
SHRI NAMBIAR :
SHRI BHAGABAN DAS :

Will the Minister of PETROLEUM AND CHEMICALS AND MINES AND METALS be pleased to state :

(a) whether it is a fact that the Indian Oil Corporation has made the payment to suppliers of Barrels at Calcutta and Bombay without verifying the Invoices;

(b) if so, the total loss incurred;

(c) whether Government have enquired into the matter;

(d) if so, the name of the Officer responsible for this loss; and

(e) the action taken by Government against him ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS (SHRI D. R. CHAVAN) : (a) and (b). The required information is contained in the Estimates Committee's (Fourth Lok Sabha) Eighty Sixth Report.

(c) to (e). The recommendations/conclusions of the Committee contained in this report are under examination.

Ayurvedic Dispensaries

33. SHRI GANESH GHOSH :
SHRIMATI SUSEELA GOPALAN:
SHRI P. RAMAMURTI :
SHRI C. K. CHAKRAPANI :
SHRI K. RAMANI :

Will the Minister of HEALTH AND FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to refer to the